

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 2
(IB)-571(PB)/2019

IN THE MATTER OF:

Vivek Jain

.... Applicant/petitioner

Vs.

Today Homes Noida Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 08.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR

HON'BLE PRESIDENT

SH. S. K. MOHAPATRA

HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):-

Mr. Aditya Parolia, Mr. Kumar Pradyuman & Mr.
Varun Tandon, Advocates

For the Respondent(s):-

-

ORDER

List on 11.03.2019 as the connected matter against the same Corporate Debtor is posted for hearing on 11.03.2019.



(M. M. KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)